O&M INSTRUCTION No. 03/2018

Subject- O&M Instruction for allotting nodal RAs in respect of A&N Islands, Lakshadweep and Daman & Diu -Regarding.

In continuation to this Directorate’s O&M Instruction No. 02/2018 dated 5th April, 2018, the following Regional Offices are nominated as nodal RAs for Andaman & Nicobar Islands, Lakshadweep and Daman & Diu, under the supervision of their respective Zonal Addl. DGFTs:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name of the RA</th>
<th>Name of the State/UT</th>
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</thead>
<tbody>
<tr>
<td>1.</td>
<td>RA, Chennai</td>
<td>Andaman &amp; Nicobar Islands</td>
</tr>
<tr>
<td>2.</td>
<td>RA, Cochin</td>
<td>Lakshadweep</td>
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<td>3.</td>
<td>RA, Surat</td>
<td>Daman &amp; Diu</td>
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</tbody>
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2. This issues with the approval of the Competent Authority.

(Dy. Director General of Foreign Trade)

EPBX No. 260

1. PS to CIM/MoS
2. PSO to CS.
3. PPS(DG)/ADG(NKS)/ADG(KCR)/ADG(JVP)/ADG(SKS)/ADG(NPSM)/ADG(SBSR)/SA(PCM)
4. All Officers/Sections of DGFT at HQrs.
5. All Regional Offices of DGFT
6. O/o Chief Secretary/Administrator of Andaman & Nicobar Islands, Lakshadweep and Daman & Diu.